**GOVERNMENT OF INDIA**

**MINISTRY OFCHEMICALS AND FERTILIZERS**

**RAJYA SABHA**

**QUESTION NO30.07.2010**

**ANSWERED ON**

**CULPRIT OF BHOPAL GAS TRAGEDY**

587 Shri Mohammed Adeeb

Will the Minister of RURAL DEVELOPMENT CHEMICALS AND FERTILIZERS be pleased to state :-

(a) whether it is a fact that Mr. Warren Anderson, the main culprit of Bhopal Gas Tragedy was allowed to flee the country;

(b) if so, the details in this regard;

(c) the persons responsible for the same; and

(d) the action being taken in the matter ?

## ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS ( SHRI SRIKANT KUMAR JENA )

(a) to (d): After the gas leak, the Inspector of Police, P.S. Hanumanganj, Bhopal, Madhya Pradesh filed an FIR on 03.12.1984. It mentioned Section 304 A IPC and no other Section. It did not specifically mention the name of Warren Anderson, Chairman of UCC, USA. However, it did mention a few names and “other officials of Union Carbide Factory, Bhopal”. Anderson came to India on 06.12.1984 and visited Bhopal on 07.12.1984. He was arrested/taken into custody on 07.12.1984 by the State Police. He obtained bail on furnishing a personal bond of Rs.25,000 with one surety. Then, he returned to Delhi on the same day and, shortly thereafter, left the country. Anderson did not appear before the Court subsequently and he wilfully jumped bail and violated the bail conditions.